

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 69 of 2018

IN THE MATTER OF:

Hindustan Petroleum Corporation Ltd. ...Appellant

Vs

Competition Commission of India & Ors.Respondents

Present:

For Appellants: Mr. Harin P. Raval, Sr. Advocate with Mr. Sanjay Kapur, Mr. Bharath Gangadharan, Harshal Narayan and Ms. Megha Karnwal, Advocates.

**For Respondents: Mr. Samar Bansal, Manan Sisodiya and Ms. Devbahuti Pathak, Advocate for CCI.
Mr. Rajshekhar Rao, Advocate for EIPL.**

With

Competition Appeal (AT) No. 70 of 2018

IN THE MATTER OF:

South Asia LPG Company Pvt. Ltd. ...Appellant

Vs

Competition Commission of India & Ors.Respondents

Present:

For Appellants: Mr. Vikas Singh, Sr. Advocate with Mr. Amitabh Kumar, Ms. Vibha Dhawan, Mr. Parth Sehan and Ms. Ela Bali, Advocates.

**For Respondents: Mr. Samar Bansal, Manan Sisodiya and Ms. Devbahuti Pathak, Advocate for CCI.
Mr. Rajshekhar Rao, Advocate for EIPL.**

ORDER

17.07.2019: Before conclusion of hearing of learned counsel for the Respondent 'Mr. Ramji Srinivasan' or 'Mr. Rajshekhar Rao', counsel for the informant (respondent herein) we intend to hear learned counsel for 'Hindustan Petroleum Corporation Ltd.' .

Heard Mr. Harin P. Raval, learned senior counsel appearing on behalf of 'Hindustan Petroleum Corporation Ltd.'. Hearing remained inconclusive.

Post the case for further hearing on **18th July, 2019 at 2:00 PM** at the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc